

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-03-2024 AT 10:30 AM**

**CP No.203/241/HDB/2020**

**AND**

**Contempt Petition 1/2022 & Contempt Petition 1/2021 in CP No.203/241/HDB/2020**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Srikant Gopal Rathi & 3 Others

**...Petitioner**

**AND**

Nagarjuna Agro Chemicals Pvt Ltd & 8 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**Contempt Petition 1/2021**

Learned Counsel Mr Maharshi Viswaraj, for applicant present

Learned counsel for the respondent present.

This application is **dismissed. No costs.**

**Contempt Petition 1/2022**

Learned Counsel Mr Maharshi Viswaraj, for applicant present

Learned counsel for the respondent present.

This application is **dismissed. No costs.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**